

DIVISION BENCH

ITEM NO.174

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.15/2023 IN CP No.09/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	GYAN WAIBHAW V/S 1 STOP VENDOR SOLUTIONS PVT. LTD. & ORS.
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Arjun Rao alongwith : *For the Petitioner/Applicant in IA No.15/2023*
Sh. Maitreyi Bhat, Adv.

ORDER

- 1.** Ld. Counsel representing the petitioner states that the respondents are indulging into creating a parallel company concerning the same activity as respondent company is doing.
- 2.** The matter is adjourned for further hearing on 11th July, 2024.
- 3.** Pleadings/reply wherever pending be also filed in the meantime.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

16th May, 2024

Bipul Kumar Tiwari
(Stenographer)